

ITEM NO.15

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 03-01-2025 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.

For Respondent(s)

Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of alternative arrangement(counsel designated as Senior Advocate) is complete on the sole respondent in CrI.A.No.865 and 866 of 2023 but none has entered appearance.

Ld. counsel for the appellant is granted four weeks time as final opportunity to file proof of publication in respect of the sole respondent in CrI A. no. 867/2023.

Original records of High Court and Trial Court have been received.

List again on 11.02.2025.

SUJATA SINGH
Registrar

HJ